

Annexure IX: - List of Other Creditors (other than Financial Creditors and Operational Creditors)											Amount in Rs.				
Sr. No.	Name of Creditor	Identification No.	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claims	Amount of Any Mutual Dues that maybe Set Off	Amount of Claims Not Admitted	Amount of Claims Under Verification	Remarks, If Any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	Reliance Big Pvt Ltd ("RBPL")	U92131MH2006PTC218162	14-Feb-24	35,59,00,000	35,59,00,000	Other debt	-	-	Yes	-	-	-	-	-	Refer Note 2

Notes

- 1) The Claim was received in Form C as financial creditor to the Corporate Debtor. However, as per the information available on record and verification of the same, the nature of the claim is a debt other than financial and operational debt. Hence the debt has been categorized as acceptable.
- 2) The claim submitted by RBPL is the claim received by the RP after issuance of request for resolution plans as per Regulation 36B of the CIRP Regulations and categorized as acceptable for collation, upon verification. Treatment of the same will be subject to the directions of the NCLT in the application for condonation of delay to be filed by the Resolution Professional in terms of regulation 13(1C)(b) of the IBBI (Insolvency Resolution for Corporate Persons) Regulations, 2016..
- 3) The claims admitted are based upon a verification of proof of claims basis documents submitted and records available with company and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors.